

research on low cost housing. R&D efforts covers aspects like low cost/alternate building materials and components, technology option of housing for low income settlements in rural areas, economical foundations, fire safety and thermal comfort, buildings in disaster prone areas etc. Research studies on various aspects of low cost housing are also funded by the Central Government.

HUDCO is also encouraging the building material manufacturing units for production of low cost building materials by contributing to their equity capital.

Non-availability of Medicines in CGHS Dispensaries

9018. SHRI DHARMESH PRASAD VARMA: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether Government are aware that medicines prescribed by the CGHS doctors as well as specialists are not available generally in the CGHS dispensaries;

(b) if so, the details thereof and the reasons therefor; and

(c) the steps Government propose to take for supplying the medicines to the patients at the time they need?

THE MINISTER OF ENERGY AND MINISTER OF CIVIL AVIATION (SHRI ARIF MOHAMMAD KHAN): (a) to (c). All medicines included in the formulary are by and large available in the CGHS dispensaries and are being supplied to the beneficiaries. In the event of non-availability of any medicine, the same is indented from local chemist and supplied to the beneficiaries. In emergent cases, authority slip is also given to the beneficiaries to procure the medicine from Super Bazar without any payment.

Minimum Wages for Agriculture Labour and Consumer Price Index

9019. SHRI DHARMESH PRASAD VARMA: Will the Minister of LABOUR be pleased to state:

(a) whether minimum wages for agricultural labor are in consonance with the consumer price index in the country;

(b) if so, the details thereof; and

(c) if not, the reasons therefor and the steps Government propose to take in this regard?

THE MINISTER OF LABOUR AND WELFARE (SHRI RAM VILAS PASWAN): (a) and (b). The State Government have been periodically revising the minimum rates of wages in response to rise in Consumer Price Index Number. Many States have also provided for Variable Dearness Allowance linked to Consumer Price Index.

(c) Does not arise.

Repairing of Roads In Delhi

9020. SHRI MADAN LAL KHURANA:
SHRI RAM SAGAR
(Saidpur):

Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) whether the material used in road repairs, repairs of berms, footpaths etc. in the capital is reportedly of a very poor quality;

(b) if so, the details of steps taken to prevent the wasteful expenditure on repeated repairs and improve the quality of roads in Delhi; and

(c) the number of roads and wastebins which were taken up for repair repeatedly during the last three years in Delhi?

THE MINISTER OF URBAN DEVELOPMENT (SHRI MURASOLI MARAN): (a) to (c). The M.C.D., N.D.M.C., Cantonment Board and the D.D.A. have reported that they use standard material for repair of roads as per specifications approved by the C.P.W.D., repairs are carried out as per maintenance plans prepared on the basis of approved yardsticks for different categories of roads/foot-paths and that no repeated repairs of roads and wastebinds have been done during the last three years.

[*Translation*]

Assistance to Voluntary Organisations for Rehabilitation of Drug Addicts

9021. SHRI HARI BHAI SHANKAR MAHALE: Will the Minister of WELFARE be pleased to state:

(a) whether Government provide grants to the voluntary organisations for the treatment and rehabilitation of drug-addicts;

(b) if so, the details of such organisations, State-wise;

(c) the details of funds provided to these organisations and proportion thereof;

(d) whether Government are aware about the malfunctioning of these organisations;

(e) if so, the number of such organisations against whom complaints have been

received; and

(f) whether Government have investigated these complaints; if so, the action taken thereon?

THE MINISTER OF LABOUR AND WELFARE (SHRI RAM VILAS PASWAN): (a) Yes, Sir.

(b) and (c). Under the Central Scheme of Assistance to Voluntary Organisations for Prohibition and Drug Abuse Prevention, Govt. of India provides Grant-in-Aid covering 90 per cent of the total expenditure to voluntary organisations, for providing services in counselling, de-addiction and after-care of the drug addicts. Grants are also given for awareness education and publicity, and for construction of buildings, purchase of vehicles, etc. In case of construction, grants to the tune of 50 per cent of the cost, or Rs. 5 lakhs whichever is less, are admissible to voluntary organisations.

A statement giving details of the funds provided to organisations statewide is enclosed.

(d) to (f). The performances of the organisations are regularly monitored. However, either on receipt of complaints or on account of knowledge obtained regarding malfunctioning of centres after due inquiry etc., action is taken in consultation with the State Government/Union Territory Administration.

So, far, four Counselling Centres of the voluntary organisations for counselling and treatment of drug addicts have been closed down.